

**No.1 /3/2007-CIC
CENTRAL INFORMATION COMMISSION
BLOCK IV, 5TH FLOOR, OLD JNU CAMPUS
NEW DELHI 110067.**

March 2nd, 2007

CIRCULAR

Central Information Commission has been set up under Section 12 of the Right to information Act, 2005. Applications are invited on deputation basis **before 18th March 2007** from Government servants working in Central Ministries/Departments Autonomous Bodies of the Central Government for being posted against a vacant post of senior PPS in the pay Scale of Rs. 12000-16500/-. Preference will be given to people having higher education and working in the area of Right to Information.

2. Applications received after the closing date will not be considered. The applications may be sent quoting the No. 1/3/2007-CIC addressed to the undersigned.

3. The selection committee will shortlist a suitable candidate for the post having aptitude for application of the RTI Act, 2005 in the petitions so submitted before the commission. The Commission reserves the right to impose any other specific conditions to suit its convenience without giving any reason.

3. All Ministries and Departments are requested to circulate the vacancy among the staff working in their offices and their attached/subordinate offices and autonomous bodies under their control with a request to forward the applications received in this regard giving 'vigilance clearance' and 'no objection' for posting in the Commission.

Sd/-
(L C Singhi)
Joint secretary & Additional Registrar

As per the standard list of the ministries